

1959 in the Rajya Sabha. This is available in Library of the Parliament.

The Committee had laid emphasis on the preparation of comprehensive plan of flood control for the various Basins indicating the important points which were to be incorporated therein. This *inter alia* included further detailed studies of the history of floods, their frequency, magnitude, duration, damage caused, etc

The report of the Committee was circulated to the States for taking necessary action on the recommendations since the investigation, formulation and implementation of flood control measures are to be done by the States.

The preparation of comprehensive plans, keeping in view the recommendations of the Committee, has been taken up by the State Governments who have been requested to finalise the same after analysing the available data by the end of 1972. Simultaneously the State Governments have undertaken urgent measures as required taking into account the findings and recommendations of the Committee.

PAPER MILL IN ORISSA

573 SHRI B. C. PATTANAYAK: Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) whether there is any proposal to set up a paper mill in the private sector to be located near Jeypore in Koraput District of Orissa; if so, what will be its manufacturing capacity; and

(b) whether a letter of intent for its establishment with Rs. 30 crores as capital outlay has been issued by the Central Government?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में उपमंत्री

(PROF. SIDDHESHWAR PRASAD): (a) and (b) Yes, Sir. A Letter of Intent has been granted to a private firm for the establishment of a new industrial undertaking in District Korapur, Orissa, for the manufacture of 60,000 tonnes per annum each of Pulp and Paper (printing and writing paper), involving an investment of Rs. 25.8 crores on capital outlay.

NEW RAILWAY LINES/TRAINS ON SOUTHERN RAILWAY

574 SHRI M. RUTHNASWAMY: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) the details of the railway lines laid and the new trains introduced on the

Southern Railway in Tamil Nadu during 1970-71;

(b) whether the Government of Tamil Nadu was consulted on these improvements; and

(c) what further steps have been taken to improve the existing services on these lines?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में

उपमंत्री

(SHRI MOHD. SHAFI

QURESHI): (a) to (c) No new lines were constructed in Tamil Nadu in 1970-71. However, while the proposals for new line constructions for the Five Year Plans are finalised the specific recommendations of the State Government are given due consideration.

Statement showing details of trains introduced/extended on Southern Railway in Tamil Nadu during 1970-71 is attached [See Appendix LXXVII, Annexure No. 45] Government of Tamil Nadu is represented on the Southern Railway's Zonal Users' Consultative Council and their views on railway matters are considered and accommodated to the extent possible.

APPLICATIONS FROM MAHARASHTRA FOR LICENCES

575. SHRI G. R. PATIL: Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) the total number of applications for the grant of licences for setting up of industries in Maharashtra State, pending with the Government of India;

(b) the reasons for the delay in the granting of licences; and

(c) the steps taken by Government to expedite the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में

उपमंत्री

(PROF. SIDDHESHWAR

PRASAD): (a) 380 applications were received during the period from 1st January, 1969 to 30th June, 1971, for the grant of licences for the setting up of new industrial undertakings in Maharashtra. Out of these 185 are pending. Of these, 8 relates to 1969, 65 to 1970 and 112 to 1971. No application received prior to 1-1-1969 is pending.

(b) and (c) Consideration of industrial licence applications necessitates fairly detailed examination of various aspects of the proposals and the disposal of particular applications is often delayed due to various factors. Sometimes the applications do not pro-

vide complete information in the first instance and additional information has to be obtained. In certain other cases, policy decisions on the industry as a whole have to be arrived at. However, all possible steps are being taken to ensure expeditious disposal of the pending applications.

LATE RUNNING OF FRONTIER MAIL

576. SHRI G. R. PATIL: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) what is the number of times when the Frontier Mail ran late from Bombay to Delhi during the last three months;

(b) the reasons for its late running and the steps taken by Government in this regard; and

(c) whether there has been any improvement in the punctuality of this train after the measures recently taken in that regard, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) Out of 91 days of April, May and June, 71, Frontier Mail reached Delhi right time on 57 days and late upto 15 mts. on 7 days.

(b) The reasons have been miscellaneous and do not form a particular pattern. In June, however, heavy rains in Bombay affected the running of this train.

(c) Yes, out of first 28 days of July, 71, the train arrived Delhi right time on 24 days.

SALE OF LAND AND BUILDINGS AT SANGLI STATION

577. SHRI G. R. PATIL: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) whether it is a fact that Government propose to sell the land and buildings of the metre gauge railway station at Sangli as the metre gauge line has been closed down,

(b) if so, whether Government have invited any tenders from the public in this regard,

(c) whether Government have received any memorandum from the Sangli Municipal Borough requesting them to hand over the possession of the aforesaid land and buildings for the use of the Municipality; and

(d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI):

(a) Yes.

(b) Yes.

(d) As the State Government, the Municipal Council and other bodies are interested in taking over these lands and buildings, it has been decided to relinquish the same to the State Government at the maximum current market price based on the tenders already received. The Municipal Council and other bodies have been asked to approach the State Government further in the matter.

MAHALAXMI EXPRESS

578. SHRI G. R. PATIL: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) whether there is any proposal under Government's consideration to increase the speed of Mahalaxmi Express between Kolhapur and Bombay V.T.; and

(b) if so, what time it will be given effect to?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) and (b) Yes, the journey time of Mahalaxmi Express between Bombay-Pune-Kolhapur will be reduced by about $3\frac{1}{2}$ hours from 110-71.

NON PAYMENT OF WAGES TO CONDUCTORS IN NORTHERN RAILWAY

579. SHRI G. K. SRINIVASAN: Will the Minister of RAILWAYS/रेल मंत्री be pleased to refer to the replies to Starred Question No. 175 and Unstarred Question No. 366 given in the Rajya Sabha on the 5th April and 31st May, 1971, respectively and state the reasons for the non-payment of wages up to the 30th April, 1965 to the Conductors in terms of General Manager, Northern Railway letter, dated the 18th July, 1964 and in accordance with Railway Board's letter of the 17th May, 1965?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI QURESHI): Special Travelling Ticket Examiners in charge of sleeper coaches were not to be designated as 'Conductors' before the General Manager, Northern Railway's letter,